

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 20
CP No. 09/43-44/JPR/2024
Under Section 43-44 of LLP Act, 2008**

In the matter of:

Sushil Gupta

...Petitioner

Versus

Loginradius LLP & Anr.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 11.07.2024.

Therefore, the matter is reposted to 09.09.2024.


(Prabhu Dayal Sewda)
Court Officer

July 11, 2024